

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SREE NAIDU BEVERAGES
PRIVATE LTD**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sree Naidu Beverages Private Ltd
2.	Date of incorporation of corporate debtor	10.07.2014
3.	Authority under which corporate debtor is incorporated / registered	ROC- Vijayawada
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	<u>U15549AP2014PTC094813</u>
5.	Address of the registered office and principal office (if any) of corporate debtor	D.No.6-61-19/17, Flat no-104, Bhavana Heights Visakhapatnam ap 530003
6.	Insolvency commencement date in respect of corporate debtor	10.07.2021
7.	Order Uploaded to NCLT Website	19-07-2021
8.	Estimated date of closure of insolvency resolution process	06-01-2022
9.	Name and registration number of the insolvency professional acting as interim resolution professional	Krishna Mohan Gollamudi, Reg No. IBBI/PA-003/IP-P00161/2018-19/11952
9A.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No.107, Maurya Towers, H No.1-9-648, Adikmet Road, Vidyanagar, Hyderabad – 500 044. E-Mail krishnamohangollamudi@gmail.com Phone: 9573622744
10.	Address and e-mail to be used for correspondence with the interim resolution professional	FF 26, Raghava Ratna Towers, Chirag Ali Lane, Abids, Hyderabad – 500001. E-Mail: ip.sreenaidubeverages@gmail.com Phone: 9573622744
11.	Last date for submission of claims	02.08.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.} 2.} Not Applicable 3.}
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: www.ibbi.gov.in/downloads (Forms under The Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016) Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Sree Naidu Beverages Private Ltd** on 10.07.2021.



Submission of false or misleading proofs of claim shall attract penalties.



(Krishna Mohan Gollamudi)

INTERIM RESOLUTION PROFESSIONAL

Reg No. IBBI/PA-003/IP-P00161/2018-19/11952

Name and Signature of Interim Resolution Professional

Date : 21.07.2021

Place : Hyderabad